

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 590 of 2020 | Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan | Sudhir Bisla | Malak Bhatt |
| 2. | Comp. App. (AT) No. 124 of 2020 | Meenachil Hotels & Resources Pvt. Ltd. Vs. Abraham Reji & 14 Ors. | Philip Mathew | Hema Srinivasan-R1 & R2 |

For Hearing

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|-----------|--|---|-----------------|---------------------------------------|
| 3. | Comp. App. (AT) No. 253 of 2019 & I.A. No. 1516 of 2020 | Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar | Saswat Pattnaik | Sunil Sharma |
| 4. | Comp. App (AT) No. 175 of 2017 Part Heard | Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors. | Purti Marwaha | Abhijit Sinha-R2 Jasmine Damkewala |

12:30 PM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

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| 5. | Comp. App. (AT) (Ins) No. 553 of 2019 Part Heard | IDBI Bank Vs. Mamta Binani & Ors. With | Manmeet Singh | Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuganti-R2 |
| 6. | Comp. App. (AT) (Ins) No. 982 of 2019 Part Heard | Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. | Krutika Raghavan | Shreyas Edupuganti-R1 PBA Srinivasan- R2 |

02:00 PM

In the court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

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| 7. | Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020 Part Heard | P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr. | Pooja M. Saigal | Aditya Verma-R1 Devanshi Singh-R2 |
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**